

DELHI LEGISLATIVE ASSEMBLY

Bulletin Part-I

(Brief summary of proceedings)

Friday, 15th March 2013/ Phalgun 26, 1934 (Saka)

No. 91

2.09 PM Dr. Yoganand Shastri, Hon'ble Speaker in Chair

1. 2.10 PM **Question Hour:** Starred questions No. 21 to 24 were asked and replied. Replies to starred questions No.25 to 40 and un-starred questions No. 79 to 134 were placed on the table.
2. 3.02 PM **Special Mention (Rule 280):**
Following Members raised matters under Rule 280:
1. Prof.Vijay Kumar Malhotra
2. Ch. Surender Kumar
3. Shri Ram Singh Netaji (Minister of Urban Development intervened.)
3. 3.16 PM The Chair asked Smt. Barkha Singh to raise issue under Special Mention.
4. Smt. Barkha Singh started raising the issue.
Members of Bhartiya Janta Party objected and demanded that Dr. Jagdish Mukhi should be allowed to raise his issue as per listed business.
They stood up on their seats and started raising slogans.
Members of Ruling Party also stood up on their seats.
Exchange of arguments between both parties.
Pandemonium in the House.
4. 3.25 PM **The Chair adjourned the House for 25 minutes due to disturbance in the proceedings.**
5. 3.57 PM **House reassembled.**
Hon'ble Speaker in Chair.
6. 3.58 PM **Special Mention Contd...**
5. Dr. Jagdish Mukhi started raising the issue under Special Mention.
Some Members of Ruling Party sought to know about the fate of the issue raised by Smt. Barkha Singh.
Members of Bhartiya Janta Party stood up on their seats and started exchanging arguments with the Members of Ruling Party.
They also started raising slogans.
Pandemonium in the House.
7. 4.00 PM **House adjourned for tea break upto 4.30 PM.**
8. 4.35 PM **House reassembled.**
Hon'ble Speaker in Chair.
9. 4.36 PM The Chair congratulated Shri O.P.Babber & Shri Parlad Singh Sawhney, Hon'ble Members on their birthday.
Pandemonium contd.....
- 10 4.38 PM **The Chair adjourned the House upto 2.00 PM on Monday, 18th March, 2013.**

Delhi
15th March, 2013

P.N.Mishra
Secretary